Changes in rural development schemes

3280.SHRI D. KUPENDRA REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has proposed certain changes in the rural development schemes to achieve the goal of houses, water and electricity for all;
 - (b) if so, the details thereof, scheme-wise;
 - the annual allocation required to meet the target; and
- (d) the annual target set by the monitoring mechanism for proper implementation of these schemes?

MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY THE BIRENDER SINGH): (a) and (b) Considering the Government's announcement for providing a pucca house to all by 2022, the Ministry has initiated necessary action to revamp the Indira AwaasYojana (IAY) including enhancing the unit cost of the house, making toilet an integral part of the dwelling unit and implementing it in a Mission Mode.

- (c) Around ₹ 25,000 crore would be required under the revised housing proposal for the year 2015-16.
- (d) In order to ensure proper implementation of the rural development schemes, including scheme for rural housing, the Ministry has evolved a comprehensive multi-level and multi-tool system of Monitoring and Evaluation. This ensures that the programme benefits reach the rural poor in full measure. Strict monitoring, periodic evaluations, transparency, accountability, people's involvement and social audit are key elements of the monitoring and evaluation system adopted by the Ministry of Rural Development.

Implementation of SGSY

3281.SHRI RAVI PRAKASH VERMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- whether the approach paper to the Twelfth Five Year Plan has set a target for reduction of poverty and creation of high quality gainful employment during the Plan period;
 - (b) if so, to what extent the target has been achieved so far;
 - (c) whether the Swarnjayanti Gram Swarojgar Yojana (SGSY) is intended to